

National Company Law Tribunal

Allahabad Bench

120

CP No. 404/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2019

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. Vs. Shiva Continental Pvt. Ltd and Ors

SECTION OF THE COMPANIES ACT: 241/242

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| <u>1.</u> | | | | |
| <u>2.</u> | | | | |

CP NO. 404/ALD/2018

It represented that petitioner counsel is undergoing treatment in hospital.

List the matter on 19th March, 2019.

Dated: 31.01.2019

_____ Sd _____

SAROJ RAJWARE,
MEMBER (T)

Typed by:
M. Zaid
(stenographer)

_____ Sd _____

BIKKI RAVEENDRA BABU
MEMBER (J)